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THE PUBLIC WAKFS (EXTENSION OF LIMITATION) (DELHI AMENDMENT) ACT, 1978

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An Act further to amend the Public Wakfs(Extension of Limitation) Act, 1959, as in force in the Union territory of Delhi.

Brit enacted by Parliament in the Twenty-ninth Year of the Republic of India as follows: - and I had going standed this Alest shoth cother

Short title extent and Commencement.

- 1. (1) This Act may be called the Public Wakfs (Extension of Limitation) (Delhi Amendment) Act, 1978.
- I further declars that I are not that the declaration as my consistent as (2) It extends to the whole of the Union territory of Delhi.
- (3) It shall be deemed to have effect from the 1st day of January, 1976.

Amendment of section 3 of Act. 29 of 1969. 1959.

2. In section 3 of the Public Wakfs (Extension of Limitation) Act, 1959, as in force in the Union territory of Delhi, for the words, figures and letters "the 31st day of December, 1975", the words, figures and letters "the 31st day of December, 1980" shall be substituted and

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